

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.31 of 2012
Excise Misc. Application (CO) No. 37 of 2012

(Arising out of OIA-BC/275/SURAT-II/2011 dated 11/10/2011 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

C.C.E. & S.T.-Surat-ii

.....Appellant

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

VERSUS

Hoechst Marion Russel Limited

.....Respondent

(Now Known As Aventis Pharma Limited.) Plot No. 3501-15, 6301-14, Gidc, Ankleshwar,
BHARUCH, GUJARAT

APPEARANCE:

Shri Tara Prakash, Assistant Commissioner (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 11142 /2022

DATE OF HEARING: 19.09.2022
DATE OF DECISION: 19.09.2022

RAMESH NAIR

This is the department's appeal involving amount of Rs.12 lacs accordingly, the appeal is dismissed on monetary limit as per Government's Litigation Policy instruction F. No. 390/Misc/116/2017-JC dated 22.08.2019. MA also stands disposed of.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**